

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO.1343
TO BE ANSWERED ON 25TH JULY, 2016

Anomalies in Salary of Teachers

†1343. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that there are anomalies in the salary of teachers working in various universities of higher education;
- (b) if so, the details thereof;
- (c) whether the Universities are showing negligence in regularizing all the National Eligibility Test (NET) qualified and PhD. degree holder teachers and giving their details online;
- (d) if so, the policy of the Government to safeguard interest of such teachers; and
- (e) the strategy of the Government to improve the standard of higher education in National Education Policy in this direction?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)**

(a) & (b): The University Grants Commission (UGC) has informed that it has framed the Regulations on Minimum qualifications for appointment of teachers and other academic staff in universities and colleges and measure for the maintenance of standards in Higher Education, 2010 which have been notified in the Gazette of India dated 18th September, 2010. These regulations prescribe a Scheme of pay of teachers in Universities and Colleges funded and maintained by the UGC. The State can adopt these pay scales for teachers of State Universities under the Scheme "Improvement in salary of University/college teachers". The UGC constituted Pay Review Committee on 9th June, 2016, in which one of the Terms of References is to look into the cases of anomalies, if any, in the matter of pay structure and/or career advancement

opportunities for any categories of academic staff, consequent on revision of pay scales based on the recommendations of the preceding Pay Review Committee and to suggest remedial measures.

(c) & (d): The UGC Regulations, 2010, as amended from time to time prescribe the qualifications, eligibility conditions and process for appointments of teachers in Universities and Colleges. Appointment of teachers in Universities and Colleges is initiated and processed by the concerned University/College.

(e): The National Education Policy is under deliberation.